Customs, Service Tax & Anti Dumping Branch WEEKLY DISPATCH STATEMENT FROM 06.10.2025 TO 10.10.2025

PS TO HON'BLE DISPATCH	<u>S.</u> <u>No.</u>	APPEAL NO.	FINAL ORDER NO/MISC ORDER	DATE OF ORDER	DATE ON WHICH
PRESIDENT/MEMBERS			NO	RECEIVED FROM THE	ORDER SENT FOR
FINAL ORDER NO. 1. C/50071/2025 F.O/51512/2025 08.10.2025 08.10.2025 MISC ORDER NO. 1. C/50937-50939/2021, C/51347/2019, C/50154/2021, C/51724/2021 INTERIM ORDER INTERIM ORDER				PS TO HON'BLE	DISPATCH
1. C/50071/2025 F.O/51512/2025 08.10.2025 08.10.2025 MISC ORDER NO. 1. C/50937-50939/2021, C/51347/2019, C/50154/2021 M.O/50960-50971/2025 08.10.2025 08.10.2025 INTERIM ORDER				PRESIDENT/MEMBERS	
MISC ORDER NO. C/50937-50939/2021, C/51347/2019, M.O/50960-50971/2025 08.10.2025 08.10.2025 INTERIM ORDER			FINAL ORDER NO.		
1. C/50937-50939/2021, C/51347/2019, C/50154/2021, C/51724/2021 M.O/50960-50971/2025 08.10.2025 08.10.2025 INTERIM ORDER	1.	C/50071/2025	F.O/51512/2025	08.10.2025	08.10.2025
C/50154/2021, C/51724/2021 INTERIM ORDER			MISC ORDER NO.		
1 (2/54422/2022 6/52554/202	1.		M.O/50960-50971/2025	08.10.2025	08.10.2025
1 (2/54422/2022 6/52554/202					
1 C/51133/2022, C/50656/2021 I.O/06-7/2025 08.10.2025 W 08.10.2025			INTERIM ORDER		
	1	C/51133/2022, C/50656/2021	1.0/06-7/2025	08.10.2025 W	08.10.2025

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.